

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:187

ANSWERED ON:07.12.2011

CONGESTION AT DELHI AND MUMBAI AIRPORTS

Pakkirappa Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of domestic and international flights being handled at the Mumbai and Delhi airports, separately per day on an average;
- (b) the causes of congestion and delays at these airports, especially during the peak morning and evening hours;
- (c) the details of the regulations governing arrival/departure at these airports; and
- (d) the steps taken by the Government to reduce congestion and delays at these airports?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a),(b),(c)&(d):- A Statement is laid on the table of the House.

Statement in reply to parts (a), (b), (c) & (d) of Lok Sabha () Question No. 187 Congestion at Delhi and Mumbai Airports to be answered on 7.12.2011.

(a) The average number of domestic and international flights handled at Delhi airport are 574 and 355 respectively.

The average number of domestic and international flights handled at CSI Airport Mumbai are 593 and 183 respectively.

(b) At the Delhi airport, with the commissioning of third runway and introduction of simultaneous operations from two runways there is no significant delay to the flights at 1GI Airport Delhi. However, some time due to bad weather and other unforeseen reasons bunching of flights takes place resulting into delays to the flights.

However, at CSI Airport Mumbai delays are caused during peak hour due to cross runway configuration.

Other reasons for delay at Delhi and Mumbai airports are as under:

- (i) Non adherence to departure and arrival schedule by the airlines.
- (ii) Infrastructure constraints:- Such as non availability of optimally located RETs (Rapid exit taxiways), catering to all types of aircrafts. Non availability of adequate number of entry taxiways to runways.
- (iii) Mixed fleet of aircrafts (aircraft types).

(c) The regulations governing arrival/departure at these airports are:- Slot allocation process for the schedule flights in transparent and objective manner within airport capacities and Air Transport circular issued by DGCA from time to time for regulating aircraft operations.

(d) The steps taken by the government to reduce congestion and delays at these airports are :

1. The ATC systems of Delhi and Mumbai airports have been upgraded.
2. Performance Based Navigation (PBN) procedures have been implemented.
3. Separate helicopter routings for arrival/departure of helicopters have been implemented.
4. Advance Surface Movement Radar (ASMGCS) alongwith surface movement radar has been installed.
5. Additional sectors in ATC units with additional control positions are being manned.
6. The on time performance of airlines is being monitored by Ministry of Civil Aviation.

7. Central Air Traffic Flow Management is being implemented in a phased manner